

Central Administrative Tribunal  
Principal Bench

O.A.No.1114/97

8

This the 10th day of November, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J).

HON'BLE SHRI N. SAHU, MEMBER (A).

Shri K. Gangaraju  
S/o Late Shri K. Satyanarayana  
R/o 789, Sector III,  
Ramakrishnapuram,  
New Delhi-110022.  
(By None)

..... Applicant

Versus

Union of India, through

1. Secretary,  
Ministry of Personnel, Public  
Grievances & Pension  
North Block  
New Delhi.

2. Secretary  
Union Public Service Commission  
Dholpur House  
Shahjahan Road  
New Delhi.

.... Respondents.

(By Advocate Shri R.P. Aggarwal)

ORDER (Oral)

By Hon'ble Dr. Jose P. Verghese, VC (J).

The proceedings in this case shows the continuous absence of the petitioner. Today also none appears on behalf of the applicant. The counsels for the respondents submits that the complaint of the petitioner in this case is that he has been superceded and the respondents admit the said facts and states that the post in question being one of selection, the

petitioner and many other of his colleagues were superceded for want of merits.

2. We have perused the records and find that the said statement is correct. In view of this the D.A. is dismissed.

Manashmohan  
(N. SAHU)  
MEMBER (A)

  
(DR. JOSE P. VERGHESE)  
VICE-CHAIRMAN (J)

RB